Mahipalpur Residents' Complaints Regarding (DTC Buses

2776. SHRI KAILASH PATI MISH-RA. Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether it is a fact that DTC buses are not stopped on the bus stop meanti for Mahipalpur Extension at New Road;
- (b) whether Government' have received-any complaints from the residents of the Mahipalpur Extension;
- (c) if go, the remedial action taken by Government in this regard;
- (d) whether it is also a fact that there is no shade and red light at Mahipalpur Extension bus stop; and
- (e) if s°, what action Government propose to take in this regard?

THE' MINISTER OF STATE, OF THE: MINISTRY OF SURFACE TRANSPORT ' (SHRI RAJESH PILOT): (3) and (b) DTC have intimated that their buses stop on the bus stop meant for Mahipalpur at New Gurgaon Road. However, there has been one complaint received regarding non-stoppage of a bus No. DEP 8088 on Route No. 709 on 30-5-

m

- (c) The concerned driver has been warned for the lapse.
 - (d)' Yes, Sir.
- (e) DTC has included this. location in their list for a phase-wise construction of bus-shelters.

Improvement of National Highways in Uttar Pradesh

- 2777. SHRI SHIV PRATAP MISHRA: Will the Minister of SUR-FACE TRANSPORT be pleased to state:
- (a)' what are the details of National Highways in Uttar Pradesh which are proposed to be improved flaring the **consul ptart** period} and

(b) what are the details of the schemes formulated for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b) Statement showing the details of the: National Highway works in Uttar Pradesh included for development during the 7th Five Year Plan is attached (See Appendix CLI, Annexure No. 164)

Use of Charitable Institutions in UK for Financing Terrorist Activities in India

2778. SHRI SHIV PRATAP MISHRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have taken up with the. UK Government the charitable institutions in that country for financing terrorist activities in India; and
- (b) if so, what is the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

(b)' The British Government has taken some steps like Prevention of Terrorism Act and the White Paper on Charities, to tackle the problem. The Prime Ministers of India and U.K., when they met in Paris in July 1989 agreed that it was necessary to strengthen co-operation between the two countries, with the objective of preventing the use of 'religious and charitable places for financing terrorist activities.

Withdrawal of IPKF from Sri Lanka

- 2779. SHRI B.' SATYANARAYAN REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether JVP Save issued calls for organising protests, demonstra-

tions marking the Second anniversary of the signing of the Indo-Sri-Lanfca Peace Accord and against arrival of the IPKF in Sri Lanka as a result of which fresh wave of violence brokes out killing 18 -IPKF soldiers among the 37 people killed;

- (b) if so, what are the details and what is the reaction of the Government of India for the renewed demand of the Sri Lankan Government and JVP and LTTE for the withdrawal of IPKF from Sri Lanka and by what time IPKF would be withdrawn from Sri Lanka:
- (c) whether the fighting is continuing in the Wanni jungles between the LTTBl militants and IPKF;
- (d) if so, what are the details and .the number of IPKF and LTTE people killed and injured in the renewed fighting between IPKF and LITE;
- (e) what is the latent position of Indian and Sri Lankan Governments view-point in respect of the demand for the withdrawal of IPKF from Sri Lanka?

THE MINISTER, OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Though such calls had been issued by the JVP, the killing of 18 IPKF soldiers by the LTTE was not related to the violence perpetrated by the JVP.

- (b) Government has stated that the de-induction schedule of the IPKF and related issues can be settled only through joint consultations. These consultation have recently been held.
- (c) Normal IPKF operations continue in all the sectors.

- (d) During the period 29th July, 1989 to 3rd August, 1989, 12 IPKF personnel were killed and 26 wounded. In an operation of this nature, it is not possible to indicate, with any accuracy, LTTE casualties.
- (e) It would not be correct for Government to opmment on the viewpoint of another sovereign Government. Government of India's viewpoint has been spelt out in (b) above.

Violence against Indian Banks in Sit Lanka

2780. SHRI B. SATYANARAYAN REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether bombs were hurled into the Branches of State Bank of India and Indian Bank in Colombo, capital of Sri Lanka, while the office of an Indian Company, Humepipes Ltd. was set on fire on 26th July, 1989;
- . (b) if so, what are the details of the loss of life and damage caused; and
- (c) what action has been taken by Government of India with Sri Lankan Government to prevent such happenings and prevent violence against Indian business establishments?

THE MINISTER' OF STATE OF THE- MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

(•b) There was no loss of life. However, in the State Bank of India building some furniture was damaged, in the Indian Bank, one local security guard received injuries and In the Indian Humeplpes office-, the office was gutted.